

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P. No. 13/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: M/s. Man Industries (India) Ltd. & Ors.  
V/s  
M/s. Man Infraprojects Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956  
and 241-242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
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|--------|------|-------------|-----------|

**ORDER**

**TCP No. 13/397-398/NCLT/MB/MAH/2016**

The Counsel for the Petitioner as well as the Respondent are present.

On the MA filed by the Petitioner, the Respondents in the Application are hereby directed to file reply, if any, within three weeks hereof and rejoinder, if any within three weeks thereafter.

List this matter on **26.02.2018**.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)